

SECTION XI
IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

LISTED ON: 07.07.2014
Court No. : 12
Item No. : 39

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NO. 15463 OF 2014
WITH PRAYER FOR INTERIM RELIEF

SMT. CHANDAN DEVI

...PETITIONER

VERSUS

RAMESHWAR & ORS.

...RESPONDENTS

OFFICE REPORT

The Special Leave Petition above mentioned has been filed against the Judgment and Order dated 20.11.2013 passed by the High Court of Judicature at Allahabad in CMWP No. 57408 of 2013.

It is submitted that there was a delay of 70 days in refiling the SLP and the same has been condoned by the Additional Registrar of Sec-1B.

The matter above mentioned is listed before the Hon'ble Court with this office report.

Dated this the 4th day of July, 2014.

ASSISTANT REGISTRAR

Copy to:

Mr. Aftab Ali Khan, Advocate

ASSISTANT REGISTRAR